

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

NOTIFICATION

No: 1070 of 2022/RG

Dated: 13.08.2022

On the occasion of 76th Independence Day, Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh will hoist the National Flag on 15th August, 2022 (Monday) at 08.55 a.m. in the High Court lawns, near VIP Entry Gate to the High Court building at Srinagar wing of the High Court.

In this regard, it is hereby notified for information that all the officers/officials of the High Court Main wing, Srinagar shall remain present on 15th August (Monday) at 08:00 sharp.

(Sanjeev Gupta)
Registrar General

**No.: 26406-SIO
26406/RG/NG**

Dated: 13.08.2022

Copy of above forwarded to the:

- i. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- ii. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
- iii. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- iv. Director, J&K Judicial Academy, Srinagar
- v. Member Secretary, J&K Legal Services Authority, Srinagar
- vi. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
- vii. Registrar Rules, High Court of J&K and Ladakh,
..... for information.
- viii. Registrar Judicial, High Court Wing Srinagar for information and necessary action.
- ix. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- x. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping record of the same.

Registrar General